

**(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)**

No. K-13014/04/2023-US.I  
Government of India  
Ministry of Law & Justice  
Department of Justice  
(Appointments Division)

Jaisalmer House, 26, Man Singh Road,  
New Delhi-110 011, dated 24<sup>th</sup> July, 2023.

**NOTIFICATION**

In exercise of the power conferred by clause (1) of Article 217 of the Constitution of India, the President is pleased to appoint Shri Justice Devendra Kumar Upadhyaya, Judge of the Allahabad High Court, to be Chief Justice of the Bombay High Court, with effect from the date he assumes charge of his office.

*MP*  
*24/7/2023*

**(Rajinder Kashyap)**  
Special Secretary to the Government of India  
Tele: 2338 3037

To

The Manager,  
Government of India Press,  
Minto Road,  
**New Delhi**

No. K-13014/04/2023-US.I

Dated: 24.07.2023

**Copy to:-**

1. Shri Justice Devendra Kumar Upadhyaya, Judge, Allahabad High Court through the Registrar General, Allahabad High Court, Prayagraj.
2. The Secretary to the Governor, Maharashtra, Mumbai.
3. The Secretary to the Governor, Goa, Panaji.
4. The Secretary to the Governor, Uttar Pradesh, Lucknow.
5. The Secretary to the Chief Minister, Maharashtra, Mumbai.
6. The Secretary to the Chief Minister, Goa, Panaji.
7. The Secretary to Chief Minister, Uttar Pradesh, Lucknow
8. The Secretary to the Acting Chief Justice, Bombay High Court, Mumbai.
9. The Secretary to the Chief Justice, Allahabad High Court, Prayagraj
10. The Chief Secretary, Government of Maharashtra, Mumbai.
11. The Chief Secretary, Government of Goa, Panaji.
12. The Chief Secretary, Government of Uttar Pradesh, Lucknow
13. The Registrar General, Bombay High Court, Mumbai.
14. The Registrar General, Allahabad High Court, Prayagraj.
15. The Accountant General, Maharashtra, Mumbai.
16. The Accountant General, Goa, Panaji.
17. The Accountant General, Uttar Pradesh, Lucknow.
18. The President's Secretariat, (CA.II Section), Rashtrapati Bhawan, New Delhi.
19. PS to Principal Secretary to the Prime Minister, PM's Office, New Delhi.
20. Registrar (Conf.), o/o Chief Justice of India, 07, Krishna Menon Marg, New Delhi.
21. PS to MoS, L&J (I/C)/ PPS to Secretary (Justice).
22. Sr. Technical Director, NIC, Department of Justice, with a request to upload on the website of the Department ([www.doj.gov.in](http://www.doj.gov.in)).

  
24/07/2023  
(Prem Chand)

Under Secretary (Appointments-I)

Tele: 2338 2978

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Jaisalmer House, 26, Man Singh Road,  
New Delhi-110 011, dated 24<sup>th</sup> July, 2023.

**NOTIFICATION**

In exercise of the power conferred by clause (1) of Article 217 of the Constitution of India, the President is pleased to appoint Shri Justice Dhiraj Singh Thakur, Judge, Bombay High Court, to be the Chief Justice of the Andhra Pradesh High Court with effect from the date he assumes charge of his office.

  
24/7/2023

**(Rajinder Kashyap)**

Special Secretary to the Government of India

Tele: 2338 3037

To

The Manager,  
Government of India Press,  
Minto Road,  
**New Delhi**

No. K-13013/03/2023-US.II

Dated: 24.07.2023.

**Copy to:-**

1. Shri Justice Dhiraj Singh Thakur, Judge, Bombay High Court through the Registrar General, Bombay High Court, Mumbai.
2. The Secretary to Governor, Andhra Pradesh, Vijayawada.
3. The Secretary to the Governor, Maharashtra, Mumbai.
4. The Secretary to the Governor, Goa, Panaji.
5. The Secretary to Chief Minister, Andhra Pradesh, Amaravati.
6. The Secretary to the Chief Minister, Maharashtra, Mumbai.
7. The Secretary to the Chief Minister, Goa, Panaji.
8. The Secretary to the Acting Chief Justice, Andhra Pradesh High Court, Amaravati.
9. The Secretary to the Acting Chief Justice, Bombay High Court, Mumbai.
10. The Chief Secretary, Government of Andhra Pradesh, Amaravati.
11. The Chief Secretary, Government of Maharashtra, Mumbai.
12. The Chief Secretary, Government of Goa, Panaji.
13. The Registrar General, Andhra Pradesh High Court, Amaravati.
14. The Registrar General, Bombay High Court, Mumbai.
15. The Accountant General, Andhra Pradesh, Amaravati.
16. The Accountant General, Maharashtra, Mumbai.
17. The Accountant General, Goa, Panaji.
18. The President's Secretariat, (CA.II Section), Rashtrapati Bhawan, New Delhi.
19. PS to Principal Secretary to the Prime Minister, PM's Office, New Delhi.
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